

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

Endt. No. **1069**/Confdl. /2015  
II-3-1/2015

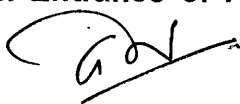
Dated **17** November, 2015

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **First Refresher Course** for the **Civil Judges Class II of 2013 Batch (First Batch)** from **14.12.2015 to 18.12.2015** in the Academy. Civil Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m.** on **14.12.2015** in MPSJA at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall send copies of the following to the Academy sufficiently in advance i.e. latest by **30<sup>th</sup> November, 2015** and shall also bring the duplicate of the same with them while attending the Course:
  - (i) Judgment in Civil and Criminal cases (contested)(one each);
  - (ii) Issues (one);
  - (iii) Charges (one);
  - (iv) Questionnaire of examination of accused
5. The participants may send legal problems which they want to be addressed during the course to the Academy either by fax (**No. 0761-2628679**) or email at **mpsja@mphc.in** sufficiently in advance.
6. The participants may bring Laptop Computers or external storage device with them, if they find it beneficial.
7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Academy shall endeavour to make best possible arrangements for reception, lodging and boarding of the participants in the Guest House of the Academy. **The Academy can make arrangements only if the information regarding reception is received three days in advance, otherwise it may not be possible for the Academy to do so.**

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **9713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **8878747939** at least a day in advance, so that proper arrangement for their reception may be made. **It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles.** The judicial officers included in the training programme will be provided with a vehicle at the **Main Entrance of Railway Station (Platform No. 1 only)** according to their programme.



9. The Guest House of the Academy is located on second and third floors of the building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participants only **from the preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.**
11. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

sy.

Endt. No. 1070 /Confdl. /2015  
II-3-1/2015

Dated **17** November, 2015

Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazeera,
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
5.
  1. Shri Shrikrishna Dagliya, Civil Judge Class-II, Sardarpur, District Dhar
  2. Shri Mukesh Kumar Shivahare, II Civil Judge Class-II, Rajnagar, District Chhatarpur
  3. Ku. Nidhi Modita Pinto, III AJ to I Civil Judge Class-II, Morena
  4. Shri Amit Nagayach, I Civil Judge Class-II, Jaysinghnagar, District Shahdol
  5. Smt. Shakti Verma, II Civil Judge Class-II, Katni
  6. Shri Syed Danish Ali, II Civil Judge Class-II, Jora, District Morena
  7. Smt. Aakansha Katyal, II AJ to I Civil Judge Class-II, Guna
  8. Shri Mohd. Neyamat Husain Rajvi, II Civil Judge Class-II, Sabalgarh, District Morena
  9. Smt. Vishveshwari Mishra, III Civil Judge Class-II, Sagar
  10. Ku. Swati Bajaj, AJ to I Civil Judge Class-II, Shujalpur, District Shajapur
  11. Shri Sunil Choudhary, II Civil Judge Class-II, Chanderi, District Ashoknagar

12. Smt. Mini Gupta, IV AJ to I Civil Judge Class-II, Shivpuri
13. Ku. Shalu Sirohi, II AJ to I Civil Judge Class-II, Morena
14. Smt. Vidhi Dagliya, AJ to I Civil Judge Class-II, Sardarpur, District Dhar
15. Shri Vijay Kumar Pandey (Jr), II Civil Judge Class-II, Neemuch
16. Shri Sameer Kumar Mishra, IX Civil Judge Class-II, Sagar
17. Shri Gyanendra Kumar Shukla, VII Civil Judge Class-II, Rewa
18. Shri Ravi Nayak, IV Civil Judge Class-II, Panna
19. Shri Mukesh Gupta, I Civil Judge Class-II, Shivpuri
20. Shri Arvind Singh, Civil Judge Class-II, Niwari, District Tikamgarh
21. Shri Bhupesh Kumar Mishra, III Civil Judge Class-II, Damoh
22. Shri Ankit Shrivastava, III Civil Judge Class-II, Sheopur
23. Shri Nitendra Singh Tomar, II Civil Judge Class-II, Churhat, District Sidhi
24. Ku. Bhawna Singh, XIII Civil Judge Class-II, Gwalior
25. Shri Pritam Bansal, I Civil Judge Class- II, Vidisha
26. Smt. Namita Dwivedi, III Civil Judge Class-II, Tikamgarh
27. Smt. Mona Shukla Pande, III Civil Judge Class-II, Neemuch
28. Smt. Shubhangi Palo Datt, V Civil Judge Class-II, Jabalpur
29. Shri Ravindra Gupta, Civil Judge Class-II, Raghogarh, District Guna
30. Smt. Megha Agrawal, II Civil Judge Class-II, Lahar, District Bhind
31. Smt. Ranjana Chaturvedi, XI Civil Judge Class-II, Gwalior
32. Shri Shrikrishan Bukhariya, II Civil Judge Class-II, Badamalhara, District Chhatarpur
33. Shri Tathagat Yagnik, Civil Judge Class-II, Bhainsdehi, District Betul
34. Shri Jay Patidar, III AJ to I Civil Judge Class-II, Mandsaur
35. Ku. Varsha Suryawanshi, I Civil Judge Class-II, Narsinghgarh, District Rajgarh
36. Shri Premdeep Sankla, I Civil Judge Class-II, Jhabua
37. Shri Pradeep Soni (Jr), I AJ to I Civil Judge Class-II, Harda
38. Ku. Ruchita Gurjar, I.Civil Judge Class-II, Tarana, District Ujjain
39. Shri Raghvendra Patel, II Civil Judge Class- II, Nagod, District Satna
40. Smt. Shobhna Meena, VIII Civil Judge Class-II, Bhopal
41. Shri Nirbhay Kumar Garva, II Civil Judge Class-II, Laundi, District Chhatarpur
42. Smt. Premlata Boarana, XIII Civil Judge Class-II, Indore
43. Shri Kamalnath Jaysingpure, I Civil Judge Class-II, Khandwa
44. Shri Nansingh Tahed, V Civil Judge Class- II, Mhow, District Indore
45. Smt. Pushpa Tilgam, I Civil Judge Class-II, Chhindwara
46. Ku. Rashmi Mandloi, XV Civil Judge Class-II, Indore

For information and compliance with a direction to all the participants that they should compulsorily appear **at M.P.S.J.A. Building at Jabalpur** on aforesaid date and time as mentioned in order.

5/4



6. The District & Sessions Judge, Dhar/ Chhatarpur/ Morena/ Shahdol/ Katni/ Guna/ Sagar/ Shajapur/ Ashoknagar/ Shivpuri/ Neemuch/ Rewa/ Panna/ Tikamgarh/ Damoh/ Sheopur/ Sidhi/ Gwalior/ Vidisha/ Jabalpur/ Bhind/ Betul/ Mandsaur/ Rajgarh/ Jhabua/ Harda/ Ujjain/ Satna/ Bhopal/ Indore/ Khandwa/ Chhindwara for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
  2. Principal Registrar, High Court of M.P., Bench Indore, for information
  3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
  4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
  5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
  6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
  8. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
  9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
  10. Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
  11. P.S. to Hon'ble Shri Justice \_\_\_\_\_, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
  12. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.
  13. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker, High Court of M.P., Jabalpur, for information.

  
 12.11.15  
 \* (VED PRAKASH)  
 REGISTRAR GENERAL